## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 155/16

PETITION NUMBER

TP 226/17

NAME OF THE PETITIONER (S) :

PENNAR HOTELS & RESORTS PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

PHONE NUMBER

REPRESENTATION BY WHOM

1. PERIKAL K. ARJUN DOW. for Petit mer 9341210037

Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka. Intimation may be sent to the OL, ROC and RD.

Registry is directed to issue notices to them.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)